

Plan to achieve milk target by 1984-85

***854. SHRI M. RAM GOPAL REDDY:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have fixed the milk output target of 38 million tonnes by the end of 1984—85;

(b) if so, whether Government have drawn any plan to achieve the target; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) and (c). Some of the important schemes are (i) cross-breeding of non-descript cattle; (ii) improvement of indigenous breeds of cattle and buffaloes through selective breeding; (iii) a large scale cattle-cum-dairy development programmes of "Operation Flood II" including improved processing and marketing facilities to provide remunerative return to cattle/buffalo owners; (iv) use of frozen semen under a Central sector scheme for financial assistance to States for accelerating the adoption of frozen semen technology; (v) A Central sector scheme for scientific development of selected gaushalas; and (vi) Intensive Cattle Development Projects and Key Village Blocks being implemented by States to increase milk produc-

tion by providing all necessary inputs and services simultaneously.

Shelters for Landless persons

***856. SHRI ATAL BIHARI VAJ-PAYEE:** Will the Minister of WORKS AND HOUSING be pleased to lay a statement showing:

(a) the State-wise progress of providing house-sites and shelters for landless persons in rural areas; and

(b) the steps being taken to expedite the programme specially in Union Territories?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) A statement is laid on the table of the Sabha in respect of the scheme for provision of house-sites-cum-subsidy for house construction for landless workers in the rural areas.

(b) The scheme, which is in the State Sector, forms part of the 20-Point Programme of the Prime Minister and also the Minimum Needs Programme of the Sixth Five Year Plan (1980—85). The Sixth Plan envisages allotment of house-sites for 68 lakh families and financial assistance for house construction to 36 lakhs families at a total cost of Rs. 353.5 crores.

Statement

Position as reported up to 31-12-1980

Physical Progress made under the Scheme for Rural House-Sites-cum-House Construction for Landless Workers

State/U T	No of families		Number of House-Sites developed (out of col. 3)	Number of houses/huts constructed on allotted House-Sites		
	Eligible estimated by State/U.T.	Allotted House-Sites		By allottee's own efforts	By Govts. efforts	Total
	2	3	4	5	6	7
1. Andhra Pradesh	21,33,000	12,67,777	3,37,620	—	3,24,626(a)	3,24,626
2. Assam	2,37,607	40,334	18,959	18,95	—	18,959
3. Bihar	19,58,000	32,685 7,30,000(£)	39,979	N.A.	N.A.	—
4. Gujarat	4,62,333	4,22,778	1,29,402	25,668	1,27,184	1,52,872
5. Haryana	2,46,544	2,23,194	N.A.	1,742	—	1,742
6. Himachal Pradesh	10,964	4,757	4,437	1,339	1,940	3,279
7. Jammu & Kashmir	20,120	5,275	5,275	1,092	N.A.	1,092
8. Karnataka	10,60,852	9,11,018	9,11,018	36,087	2,23,456	2,59,543
9. Kerala	1,34,889	37,687	25,859	8,261	13,162	21,423(c)
10. Madhya Pradesh	9,13,037	7,57,000	86,570	86,570	—	86,570
11. Maharashtra	4,97,547	3,93,606	3,93,606	31,935	3,33,770	3,65,705(d)
12. Orissa	4,19,000	1,97,988	1,94,185	N.A.	19,891	19,891(e)
	2,97,046	2,94,930	6,817	3,337	2,461	5,798

	1	2	3	4	5	6	7		
14. Rajasthan	.	.	8,54,023	8,54,023	23,502	49,750	10,677	60,427	
15. Tamil Nadu	.	.	.	14,97,000(b)	5,23,076	1,70,833	R.A.	R.A.	
16. Tripura	.	.	.	42,650	38,307	5,000	R.A.	R.A.	
17. Uttar Pradesh	.	.	.	12,40,340	12,37,096	20,000	—	13,113 1,294(f)	
18. West Bengal	.	.	.	2,82,961	2,82,961	43,506	R.A.	R.A.	
<i>Union Territories:</i>									
1. A&N Islands	.	.	.	7,200	1,260	N.A.	840	840	
2. Chandigarh	.	.	.	90	51	N.A.	R.A.	R.A.	
3. Dadra & Nagar Haveli	.	.	.	1,035	715	323	—	323	
4. Delhi	.	.	.	14,800	11,996	5,798	694	738	
5. Goa, Daman & Diu	.	.	.	1,596	1,436	986	101	319	
6. Pondicherry	.	.	.	15,213	11,302	6,157	6,047	110	
TOTAL	.	.	.	1,23,47,847	82,81,252	24,29,892	2,72,449	10,66,202	12,38,651

(a) Constructed through efforts of Government and beneficiaries.

(c) State Govt. allotted houses upto 2-10-75 whereafter only house-sites are allotted.

(d) Includes information about 'C' class Municipalities.

(e) From 1-4-76 the scheme for development of House Sites has been converted into integrated Housing Scheme.

(f) Constructed by Harijan Welfare Department under their programme.

(g) By way of regularisation of encroachments under Homestead Tenancy Act.

R.A. — Reports Awaited.

N.A. — Not Available.

Scheme is not in operation in Manipur, Meghalaya, Nagaland, Sikkim, Arunachal Pradesh, Lakshadweep and Mizoram.